

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00385/2016

Jabalpur, this Tuesday, the 09th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bipin Bihari Saxena, aged about 42 years, Assistant Teacher, S/o Shri Murlidhar Saxena, C/o Shri Anirudh Tiwari, R/o Balaji Nagar, Indira Gandhi Ward, Katni, Distt. Katni (MP) – 483501.

-Applicant

(By Advocate – Shri Anil Upadhyay)

V e r s u s

1. Union of India through its Secretary, Ministry of Railway, Rafi Marg, Rail Bhawan, New Delhi – 110001.
2. Chief Personnel Officer, O/o General Manager, West Central Railway, Jabalpur (MP) – 482001.
3. Divisional Railway Manager (Personnel), Western Central Railways, Jabalpur - 482001

- Respondents

(By Advocate – Shri Praveen Namdeo)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member